

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES  
LOK SABHA  
UNSTARRED QUESTION NO. 4835  
ANSWERED ON 01.04.2025

**EV CHARGING STATIONS UNDER FAME**

**4835. SHRI KRISHNA PRASAD TENNETI:**

**Will the Minister of HEAVY INDUSTRIES be pleased to state:**

- (a) the number of public Electric Vehicle (EV) charging stations installed across the country under the Faster Adoption and Manufacturing of Hybrid and Electric Vehicles (FAME) Scheme, State-wise;
- (b) the funds allocated, released and utilized for EV charging infrastructure development during the last five years, year-wise;
- (c) the percentage of renewable energy integration in EV charging stations and its impact on carbon footprint reduction; and
- (d) the steps taken to encourage private sector participation, battery-swapping technologies and smart-grid solutions for sustainable EV adoption in the country?

**ANSWER**  
**THE MINISTER OF STATE FOR HEAVY INDUSTRIES**  
**(SHRI BHUPATHIRAJU SRINIVASA VARMA)**

**(a):** Details of Electric Vehicle Public Charging Stations (EVPCS ) installed under FAME-II scheme is provided at Annexure.

**(b):** Rs.633.44 crore have been utilized out of Rs.839 crore allocated under the scheme. The details of year-wise funds released /utilised during the last five years is as under:

FY	2019-20	2020-21	2021-22	2022-23	2023-24	Rs. crore
Grants released for EVPCS to OMCs	0	21.99	0	560	51.45	<b>633.44</b>

**(c) & (d):** No such impact evaluation has been done by the Ministry of Heavy Industries. Ministry of Power, "Guidelines for Installation and Operation of Electric Vehicle Charging Infrastructure-2024" dated 17<sup>th</sup> September, 2024, encourage charging during solar hours through concessional tariffs, integration of renewable energy in bus depots & promotion of solar carport etc. These guidelines emphasize the role of public-private partnerships in expanding the EV charging infrastructure. Setting up EV charging station has been designated as de-licensed activity, simplifying the process for businesses. To make the land available at affordable rates, it has been suggested that public land be made available to Government or Public entities on a revenue-sharing model at Rs. 1 per kWh. For private entities, the land may be made available through a competitive bidding process at a floor price of Rs. 1 per kWh. Additionally, public tenders involving government land for the establishment of BSS have been suggested to be kept technology agnostic. State Governments have been advised to permit round-the-clock operations of BSS.

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**No. of EVPCS installed under FAME by three Oil Marketing Companies (OMCs) under the Ministry of Petroleum and Natural Gas and Other Public Sector Entities (PSEs)**

<b>State/UT</b>	<b>No. of Chargers installed under FAME as on 01.03.2025 by OMCs</b>	<b>Number of chargers installed As on 03.02.2025 by other entities</b>	<b>State Total</b>
Tamil Nadu	654	18	672
Andhra Pradesh	507	-	507
Maharashtra	495	20	515
Gujarat	468	52	520
Karnataka	466	3	469
Rajasthan	461	10	471
Uttar Pradesh	403	8	411
West Bengal	346	4	350
Punjab	301	-	301
Telangana	272	-	272
Bihar	248	-	248
Kerala	242	30	272
Madhya Pradesh	240	5	245
Jharkhand	144	-	144
Odisha	124	-	124
Assam	108	-	108
Delhi	59	25	84
Uttrakhand	46	-	46
Jammu & Kashmir	39	-	39
Haryana	36	2	38
Himachal Pradesh	36	7	43
Chhattisgarh	34	-	34
Meghalaya	23	-	23
Goa	15	-	15
Manipur	12	-	12
Nagaland	10	-	10
Dadar & Nagar Haveli & Daman & Diu	6	-	6
Pondicherry	6	-	6
Ladakh	4	-	4
Mizoram	4	-	4
Arunachal Pradesh	3	-	3
Tripura	3	-	3
Andaman & Nicobar	1	-	1
Sikkim	1	-	1
Chandigarh	-	25	25
Meghalaya	-	1	1
<b>Total</b>	<b>5,817</b>	<b>210</b>	<b>6,027</b>

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